# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEBARTMENT OF SPORTS)

## (DEPARTMENT OF SPORTS) **RAJYA SABHA**

### **UNSTARRED QUESTION NO-639**

TO BE ANSWERED ON- 21/07/2022

#### SPORTS INFRASTRUCTURE IN ANDHRA PRADESH

#### 639 SHRI PRABHAKAR REDDY VEMIREDDY

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) sports infrastructure provided by the Ministry in the State of Andhra Pradesh after its bifurcation;
- (b) the details of proposals/requests received in the Ministry under Khelo India and other Schemes from the State Government of Andhra Pradesh since implementation of those schemes, year-wise;
- (c) the steps taken on each of the above proposal by the Ministry; and
- (d) the steps taken/proposed to be taken by the Ministry to push sports disciplines in which sportsmen of Andhra Pradesh have made their mark?

#### **ANSWER**

#### THE MINISTER OF YOUTH AFFAIRS & SPORTS

#### (SHRI ANURAG SINGH THAKUR)

(a) to (d) 'Sports' being a State subject, the responsibility of development of sports, including providing sports infrastructure, rests primarily with the respective State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The Union Government keeps receiving proposals from various State/Union Territory Governments from time to time. Project proposals are sanctioned according to the parameters of the Scheme subject to their completeness, technical feasibility and availability of funds under the Scheme. Under the Scheme of Khelo India: National Programme for Development of Sports, till date this Ministry has received a total of 25 sports infrastructure proposals, out of which 7 have been sanctioned as on date, 06 are under process and 12 were returned in last financial year.

Similarly, out of 47 proposals received for district level Khelo India Centres 14 have been approved, out of 5 proposals received for Khelo India State Centre of Excellence 1 has been approved and a single proposal received for accreditation of academy has not been approved.

Further, to promote sports in Andhra Pradesh, Sports Authority of India (SAI), an autonomous body of this Ministry, is implementing the following Sports Promotional Schemes:

- 1. SAI Training Centre (STC) in Eluru in sports disciplines of Athletics and Weightlifting.
- 2. SAI Training Centre (STC) in Kurnool in sports disciplines of Football, Handball and Taekwondo.
- 3. SAI Training Centre (STC) in Visakhapatnam in sports disciplines of Boxing and Volleyball.

A total of 104 athletes (boys & girls) are being trained under above Sports Promotional Schemes. The selected athletes are provided financial support in the form of expert coaches, sports equipment, Scientific support, boarding and lodging, sports kit, competition exposure, educational expenses, medical/insurance and stipend as per the approved scheme norms.

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